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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XV.05/2024/42/RV

Dated Guwahati, the 19<sup>th</sup> of March, 2025

The Hon'ble Gauhati High Court has been pleased to drop the Disciplinary Proceeding drawn against Shri Shakti Sharma, Civil Judge (Sr. Div.), Dhubri.

**By order**

**Sd/-**

**Chatra Bhukhan Gogoi**  
**REGISTRAR (VIGILANCE)**

Memo No. No. HC.XV. 05/2024/42 (A)/RV Dated: 19<sup>th</sup> of March 2025

Copy forwarded for information and necessary action to:-

1. The District and Sessions Judge, Dhubri
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. Shri Shakti Sharma, Civil Judge (Sr. Div.), Dhubri
4. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati
5. The Private Secretary to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati
6. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati .

*Ch* 19/3/2025  
**REGISTRAR (VIGILANCE)**